HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)
****

ORDER

No. 845   **Dated: 26.10.2016**

Consequent upon the approval by Hon'ble the Chief Justice of the recommendations of Hon'ble Committee constituted for Compassionate Appointment, sanction is hereby accorded to the temporary appointment of Ms. Khushboo D/o Bhushan Kumar R/o Resham Ghar Colony, Jammu as Orderly in the District Cadre Jammu in the Pay Band of Rs. 4440-7440 with Grade Pay of Rs. 1300/- and posted as such in the Court of Special Mobile Magistrate (Sub Judge), Jammu against available vacancy.

Note:

i) The appointee is directed to join his place of posting within a period of 21 days from the date of issuance of this order;

ii) The Presiding Officer before whom Candidate has to join is directed to get all the testimonials of appointee verified from the concerned authorities.

iii) The appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate Ist Class to the effect that in case adverse report about his character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir to whom a reference shall be made by the concerned Presiding Officer, his appointment shall be deemed to be cancelled ab-initio and he shall have no claim on his appointment.

iv) The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (ii) & (iii) above is received.

By Order.

26.10.2016
(Mohammad Yousuf Akhoon)
Principal Secretary to
Hon'ble the Chief Justice

No. 711- 16 /PSY   Dated: 26-10-2016

Copy to the:-

1   Registrar General, High Court of J&K, Srinagar.

2   Registrar Vigilance, High Court of J&K, Srinagar.
    ......for information.

3   Pr. District & Sessions Judge, Jammu for information.

4   Special Mobile Magistrate (Sub Judge), Jammu for information and necessary action.

5   Ms. Khushboo D/o Bhushan Kumar R/o Resham Ghar Colony, Jammu. for compliance.

6   I/C NIC for uploading in High Court Website.

26/10/2016
(G.M. Parray)
Joint Registrar.